

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2798
ANSWERED ON:12.12.2006
FAILURE OF ASEAN
Manoj Dr. K.S.;Meinya Dr. Thokchom

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has offered the Free Trade Agreement(FTA) with ASEAN countries;
- (b) if so, the salient features of Indo-Asean FTA;
- (c) whether there is a cut on tariffs on certain agricultural produce;
- (d) if so, the details thereof;
- (e) whether there is tariff elimination for certain tariff lines;
- (f) if so, the details thereof;
- g) whether the special security clearance under the FTA will adversely affect growing Indo-China trade; and
- h) if so, the steps taken to eliminate negative effects of such clearance?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) & (b): Framework Agreement on Comprehensive Economic Cooperation Agreement

(CECA) between ASEAN and India was signed on 8th October 2003 in Bali, Indonesia. However, no final agreement has been reached.

(c) to (f): The modalities in reduction of tariffs are ongoing.

(g) to (h): As no final agreement has been reached, its impact on Indo-China trade can not be assessed.